

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

11.

**IA-3234(MB)2024 IN
C.P. (IB)/1036(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES: Pnb Housing Finance Limited
Vs.
Komal Machindar

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT, 2016.

ORDER

IA-3234(MB)2024

1. None present for the Applicant. Mr. Ajay Kumar a/w Ms. Nikita Abhyankar and Ms. Stuti Vatsa i/b Gravitas Legal, Ld. Counsel for the Financial Creditor present.
2. This is an application filed by the Applicant/RP to take on record the First Progress Report prepared by the Resolution Professional pursuant to the directions of this Tribunal in Para VIII of its Order dated April 29, 2024. The same is taken on record. IA-3234/2024 is allowed to that effect and **disposed of**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)